## THE HIGH COURT OF MEGHALAYA AT SHILLONG

No. HCM.II/184/2015/Estt/

Dated Shillong, the \_\_\_ Sept, 2020

From:

The Registrar (Admn.), High Court of Meghalaya,

Shillong.

To

 Shri Allen M. Ripnar, District & Sessions Judge, Jowai.

- 2. Shri Ehboklang Kharumnuid, District & Sessions Judge, Shillong.
- 3. Shri Noor Ain Khan, Meghalaya State Legal Services Authority, Shillong.
- 4. Smti. Belma Mawrie, Registrar General, High Court of Meghalaya, Shillong.

Sub :

Order of Hon'ble the Chief Justice - reg.

Sir,

With reference to the subject cited above, I am directed to enclose herewith a copy of the order dated 24.09.2020 of Hon'ble, the Chief Justice, High Court of Meghalaya, regarding transfer of Judicial Officers.

This is for favour of your kind information and necessary action.

Enclosed: As stated.

Yours faithfully,

Registrar (Admn.)

Memo No.HCM.II/184/2015/Estt/2377A Dated Shillong, the 24th Sept, 2020

Copy to:-

 The Registrar-cum-Principal Private Secretary to Hon'ble Chief Justice, High Court of Meghalaya, for his Lordship's kind information.

2. The Private Secretary to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya for his Lordship's kind information.

3. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya for his Lordship's kind information.

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4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for his Lordship's kind information.

5. The Secretary to the Govt. of Meghalaya, Law Department, Shillong with a request to issue related notifications affecting the functioning of the District Courts as per relevant Acts, Rules and Regulations, etc.

6. The Accountant General (A & E), Meghalaya, Shillong.

7. The Treasury Officer, Shillong/Jowai.

8. The System Analyst, High Court of Meghalaya, Shillong, for uploading the notification in the official website.

9. Office file.

Registrar (Admn.)

## ORDER

Dated: 24.09.2020

- Shri Allen M. Ripnar, District & Sessions Judge, West Jaintia Hills District, Jowai, shall stand transferred as Registrar (Judicial Service) of High Court of Meghalaya, w.e.f. 1st October, 2020.
- Shri Ehboklang Kharumnuid, District & Sessions Judge, Shillong, shall 2). stand transferred as Registrar General of High Court of Meghalaya w.e.f. 1st October, 2020.
- Shri Noor Ain Khan, Member Secretary, Meghalaya State Legal Services Authority, shall stand transferred as District & Sessions Judge, East Khasi Hills District, Shillong, w.e.f. 1st October, 2020. However, he shall continue to hold the post of Member Secretary, Meghalaya State Legal Service Authority, as additional charge, until further orders.
- Smti. Belma Mawrie, Registrar General, High Court of Meghalaya, 4). shall stand transferred as District & Sessions Judge, West Jaintia Hills District, Jowai, in place and stead of Shri Allen M. Ripnar, w.e.f. 1<sup>st</sup> October, 2020.

CHIEF JUSTICE